CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 06.02.2019

C.P./260/79/2012 P K SARANGI O.A./260/685/2011 -V/S-FOR FURTHER ORDERS B K PATTANAIK

ITEM NO:22

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: None for the Respondents.

Notes of The Registry	Order of The Tribunal
	None appears for the Applicant.
	No one was present on 22.01.2019.
	By the Order dated 24.05.2018 & 04.12.2018 of this Tribunal, the petitioner was allowed to implead the Chief Secretary as Contemnor. In spite of the order, no step has been taken by the applicant, who was also absent on 29.01.2019.
	It seems that the applicant is not interested to pursue this case. Hence, we are of the view that no contempt has been made out by the applicant for which the C.P is dropped and notices issued are discharged.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms